

**COURT NO. 1****THE HONOURABLE THE CHIEF JUSTICE****THE HONOURABLE SRI JUSTICE G.M. MOHIUDDIN**

To be heard on Tuesday the 25th day of August 2026 (AT 10:30 AM - HYBRID MODE)
NOTE - For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>

Both the Counsels are requested to Submit Short Notes and Written Submissions in the Final hearing Matters.

(DAILY LIST)

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION (FRESH MATTERS)</u>					
1	WA/900/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Suspension Petition)	The State of Telangana Vs B.Janardhan Rao	GP FOR REVENUE	R SUSHANTH REDDY	HYDERABAD
2	WP/27927/2026 IA 1/2026(Suspension Petition) IA 2/2026(Stay Petition)	M/s Lucky Filling Station Vs The State of Telangana	PUPPALA BHARATH NANDAN	Special Govt Pleader for State Tax	HYDERABAD
3	WP/27937/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Direction Petition)	M/s. Aditya Medical Systems Vs The Appellate Joint Commissioner of State Tax	GOPIDI VENKAT REDDY	Special Govt Pleader for State Tax	RANGA REDDY
4	WP/27991/2026 IA 1/2026(Suspension Petition)	M/s.Sri Balaji Granites Vs The Superintendent of Central Tax	MOHAMMED RAFI	DOMINIC FERNANDES (senior standing counsel for CBIC) N BHUJANGA RAO Deputy Solicitor General of India (R3)	KARIMNAGAR
5	WP/28013/2026 IA 1/2026(Suspension Petition)	M/s.Bandari Srikanth Reddy (Legal Name) (GSTIN 36AMKPB9092M1ZH) Vs The State of Telangana	B KRISHNA REDDY	Special Govt Pleader for State Tax	RANGA REDDY
6	WP/28111/2026 IA 1/2026(Stay Petition)	Gande Santosha Vs The Assistant Commissioner ST	MOHD MUKHAIRUDDIN		HYDERABAD
<u>FOR ORDERS OF COURT</u>					
7	WA/24282/2026/(Filing No.)	DSL Infrastructure and Space Developers Private Limited Vs Gowra Estates Private Limited	AVADESH NARAYAN SANGHI	GP FOR INDUSTRIES COMMERCE (R2) M SRIKANTH REDDY (SC FOR TGIIC) (R4)	MEDCHAL- MALKAJGIRI
8	WA/41792/2026/(Filing No.)	Mr. Hanuma Banoth, Vs The State of Telangana,	SUDARSHAN MALUGARI	GP FOR ENDOWMENTS	KHAMMAM
<u>FOR WITHDRAWAL</u>					
9	WP/9192/2013 IA 1/2013(WPMP 11468/2013)(Direction Petition) IA 1/2015(WVMP 3493/2015)(Vacate Stay Petition) IA 2/2015(WPMP 33305/2015)(Direction Petition)	V. Bhoopal Reddy S/o V. Narayana Reddy, Vs The Government of A.P.	P SRI RAM	GP FOR REVENUE ADDL ADVOCATE GENERAL (R20) ADDL ADVOCATE GENERAL (R21) ADDL ADVOCATE GENERAL	RANGA REDDY

ADMISSION

10	WA/357/2026 IA 1/2026(Suspension Petition) WA/376/2026 WA/419/2026	The Branch Manager Vs T Ramesh	N DHANANJAY CHAVAN	P VENKATESWAR RAO GP FOR TRANSPORT (R5) N SRUSHMAN REDDY (SC FOR TGSRTC ZONE 1) (R2)	HYDERABAD
11	WA/376/2026 IA 1/2026(Stay Petition)	UNION BANK OF INDIA Vs DUMPALA SHYAMALA	N DHANANJAY CHAVAN	B MALLESHA GRANDI KOTESWARA RAO (R5) GP FOR TRANSPORT (R3) ANGOTHU NEHRU (SC FOR CENTRAL GOVT) (R2) N SRUSHMAN REDDY (SC FOR TGSRTC ZONE 1) (R4)	HYDERABAD
12	WA/419/2026 IA 1/2026(Suspension Petition)	UNITED INDIA INSURANCE COMPANY LTD. Vs DUMPALA SHYAMALA	GRANDI KOTESWARA RAO	B MALLESHA GP FOR TRANSPORT (R3) MANIKONDA PRAVEEN (SC FOR CENTRAL GOVT) (R2) N SRUSHMAN REDDY (SC FOR TGSRTC ZONE 1) (R4) N DHANANJAY CHAVAN (R5)	RANGA REDDY
13	WA/461/2026 IA 1/2026(Condone Delay Petition) IA 3/2026(Additional Documents Petition)	Kadannagari Babu Vs Shri Kadannagari Munu Swamy	R A ACHUTHANAND	SYED WAHEED ALI GP FOR HOME (R4) GP FOR HOME (R3)	HYDERABAD
14	WA/674/2026 IA 1/2026(Suspension Petition)	Union of India Vs M/s Priya Foods	N BHUJANGA RAO Deputy Solicitor General of India	BALA SAI PRATHIBHA P	HYDERABAD
15	WA/772/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Suspension Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition)	Tanveer Fatima Vs The State of Telangana	MOHD RAFEE	GP FOR ENERGY UZAIR AHMED KHAN V CHINNA RAJ (R5) N SREEDHAR REDDY (SC FOR TGSPDCL) (R2)	MEDCHAL- MALKAJGIRI
16	WA/808/2026 IA 1/2026(Suspension Petition) IA 2/2026(Stay Petition) WA/584/2026	Mr. Panga Narsimha Vs The Honble Principal Secretary	A P SURESH RAM	GP FOR ASSIGNMENT (R2) GP FOR REVENUE (R6) V NARASIMHA GOUD(SC FOR HMDA) (R4)	MEDCHAL- MALKAJGIRI
17	WA/584/2026 IA 1/2026(Suspension Petition)	KUTHADI NARSAMMA Vs THE STATE OF TELANGANA	K L N RAGHAVENDRA REDDY	GP FOR REVENUE GP FOR HOME (R4) V NARASIMHA GOUD(SC FOR HMDA) (R5) GP FOR ASSIGNMENT (R1) THE ADVOCATE GENERAL (R2)	MEDCHAL- MALKAJGIRI
18	WA/884/2026 IA 1/2026(Leave Petition) IA 3/2026(Suspension Petition)	Smt. Fidji Khaleel, Vs The Hindustan Aeronautical Employees Co-operative Housing Society Limited,	N M KRISHNAIAH	VADEENDRA JOSHI GP FOR HOME (R2)	RANGA REDDY
19	WP/3663/2026 IA 1/2026(Direction Petition)	M/s. ADV Industrial Services Private Limited Vs The Union of India	KOPAL SHARRAF	S SUNIL (Sr SC FOR CENTRAL GOVT) BOKARO SAPNA REDDY (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD

20	WP/3871/2026 IA 1/2026(Stay Petition) IA 2/2026(Direction Petition) WP/4153/2026 WP/5443/2026	Hitech Print and Electronic Media Association Vs The State of Telangana	MOHD MASIUDDIN	GP FOR GENERAL ADMINISTRATION GP FOR INFORMATION TECHNOLOGY (R2)	HYDERABAD
21	WP/4153/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	TELANGANA URDU WORKING JOURNALISTS FEDERATION Vs THE STATE OF TELANGANA	BARKAT ALI KHAN	GP FOR GENERAL ADMINISTRATION GP FOR INFORMATION TECHNOLOGY (R2)	HYDERABAD
22	WP/5443/2026 IA 1/2026(Direction Petition)	M/S CREATIVE INDIA BROADCASTING PRIVATE LIMITED Vs THE STATE OF TELANGANA	P LAKSHMA REDDY	ADDL ADVOCATE GENERAL	HYDERABAD
23	WP/17216/2026 IA 1/2026(Stay Petition) WP/7563/2025	M/s. Azmir Builders Private Limited Vs The State of Telangana	S.V. PRANAV RAM	Special Govt Pleader for State Tax	HYDERABAD
24	WP/7563/2025 IA 1/2025(Suspension Petition) IA 3/2025(Receive Additional Material Papers)	M/S. AZMIR BUILDERS PRIVATE LIMITED Vs THE UNION OF INDIA	PUPPALA BHARATH NANDAN	N BHUJANGA RAO Deputy Solicitor General of India DOMINIC FERNANDES (senior standing counsel for CBIC) (R4) G KALYAN CHAKRAVARTHY (R3) DOMINIC FERNANDES (senior standing counsel for CBIC) (R2)	HYDERABAD
25	WP/25653/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition)	M/s. Om Chopra Enterprises Vs The State Tax Officer	V. VEERESHAM	Special Govt Pleader for State Tax	HYDERABAD
26	WP/25917/2026 IA 1/2026(Stay Petition) IA 2/2026(Stay Petition)	M/s. Anand Drug House Vs The Assistant Commissioner (ST)	V. VEERESHAM	Special Govt Pleader for State Tax	HYDERABAD
27	WP/27281/2026 IA 1/2026(Direction Petition)	Errabelli Sahasra, Vs Union of India, through Secretary,	ENUGALA PRAMODH REDDY	N BHUJANGA RAO Deputy Solicitor General of India	HYDERABAD
28	WP(PIL)/17/2026 IA 1/2026(Permission Petition)	Dr. Radheshyam Tapadia Vs The State of Telangana,	MAYUR MUNDRA	GP FOR MCPL ADMN URBAN DEV GP FOR ANIMAL HUSBANDARY (R5) GP FOR HOME (R6) GP FOR MEDICAL HEALTH FW (R3) R VENKATESHAM (R2)	HYDERABAD
INTERLOCUTORY					
29	WP/12498/2017 IA 1/2023(Review Petition) IA 2/2023(Condone Delay Petition)	P SRINIVAS,AND ANOT Vs B.V.SIVA LAKSHMAMMA,AND 8	G SRINIVASULA REDDY K RAMA SUBBA RAO	GP FOR SERVICES I C. SRINIVASA BABA (SC FOR APPSC) (R66) B RAJESHWAR REDDY (R2)	KARIMNAGAR
30	IA/1/2026(Withdrawal Petition) WP/39895/2022	Pagilla Nageshwara Rao and 16 others Vs	A PHANI BHUSHAN	- GP FOR SOCIAL WELFARE N BHUJANGA RAO Deputy Solicitor General of India GP FOR GENERAL ADMINISTRATION	SURYAPET
31	IA/1/2026(Review Petition) WP/14702/2025	M/s.Aditya and Co., Vs The Union of India	B KRISHNA REDDY	DOMINIC FERNANDES (senior standing counsel for CBIC) BOKARO SAPNA REDDY (SENIOR SC FOR CBIC)	HYDERABAD

FINAL HEARING

32	WP/24287/2008 IA 2/2025(Additional Documents Petition) WP/35036/2014 WP/37551/2025	K.Bhoopathi Rao, Vs The Government of Andhra Pradesh,	Y RAMA RAO	V SATYAM REDDY (R4) P LAKSHMA REDDY (R4) J ASHVINI KUMAR (R5) R A CHARY(SC FOR MC KAR NIZ) (R3)	NIZAMABAD
33	WP/35036/2014 IA 1/2014(WPMP 43829/2014)(Direction Petition) IA 1/2022(Additional Documents Petition)	K.JAGAPATHI RAO,AND 6 Vs STATE OF TELANGANA,SCY,M.A.D,HYD, AND 4	M S CHANDRESH	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R10) GP FOR HOME (R11) V SATYAM REDDY (R9)	NIZAMABAD
34	WP/37551/2025 IA 1/2025(Direction Petition)	E. SHYAMSUNDAR REDDY Vs THE STATE OF TELANGANA	K. RAJASHEKAR	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) V SATYAM REDDY (SC FOR NIZAMABAD MUNICIPAL CORPORATION) (R3) M S CHANDRESH (R4)	NIZAMABAD
35	PIL/8/2015 IA 1/2015(PILMP 10/2015)(Suspension Petition) IA 2/2022(Suspension Petition) IA 4/2022(Direction Petition) IA 1/2024(Vacate Stay Petition) WP/3112/2015 WP/8816/2015 WP/9353/2015 WP/10984/2015 WP(PIL)/109/2016	Anwar Khan, S/o.Salman Khan Vs The State of Telangana	PRABHAKAR CHIKKUDU	GP FOR REVENUE THE ADVOCATE GENERAL G VISHWESHWAR REDDY (R5) THE ADVOCATE GENERAL (R7) M AJAY KUMAR(SC FOR TG KUDA) (R5) M SURENDER RAO (R6) V NARASIMHA GOUD(SC FOR HMDA) (R4)	HYDERABAD
36	WP/3112/2015 IA 1/2015(WPMP 4145/2015)(Direction Petition)	SMT. S. UMA MAHESHWARI, W/O.S. GANESH Vs THE STATE OF TELANGANA REP. BY ITS	KATIKA RAVINDER REDDY	GP FOR REVENUE GP FOR MEDICAL HEALTH FW (R9) GP FOR HOME (R8)	RANGA REDDY
37	WP/8816/2015 IA 1/2015(WPMP 11622/2015)(Direction Petition)	SMT. Y.ANURADHA Vs THE STATE OF TELANGANA, REP. BY ITS SECRETARY,	MANDA ADAM	GP FOR REVENUE	RANGA REDDY
38	WP/9353/2015 IA 1/2015(WPMP 12306/2015)(Direction Petition)	CH.DURGAMANI, Vs THE STATE OF TELANGANA,	B SUDHAKAR REDDY AND NEERAJA REDDY	GP FOR REVENUE GP FOR LAND GRABBIING PROHIBITION (R3) K BUCHI BABU SC FOR Telangana State Housing Board (R7) SAMPATH PRABHAKAR REDDY(SC FORGHMC) (R5) K BUCHI BABU SC FOR Telangana State Housing Board (R8)	RANGA REDDY
39	WP/10984/2015	D. BHUCHAVVA Vs THE STATE OF TELANGANA REP. BY ITS PRINCIPAL SECRETARY,	G MADHUSUDHAN REDDY	GP FOR REVENUE	KARIMNAGAR
40	WP(PIL)/109/2016 IA 1/2016(WP(PIL)MP 201/2016)(Direction Petition)	M SUDHAKAR RAO Vs PRL.SECRETARY (REVENUE) AND 6 OTHERS	P VENKATA RAMANA	THE ADVOCATE GENERAL K K MAHENDER REDDY PERI PRABHAKAR (R34)	KHAMMAM
41	WP/13856/2020 IA 1/2020(Direction Petition) IA 1/2026(Implead Petition)	Mr. G.D.Dinakar Vs The Vice Chairman and Housing Commissioner	AKKAM ESHWAR	A K JAYAPRAKASH RAO GP FOR SERVICES I (R3)	HYDERABAD